

SHRIMATI PRAMILA DANDAVATE (Bombay North Central): I request you to allow me to raise an issue under 115.

MR. SPEAKER. Give me notice, Madam.

SHRIMATI PRAMILA DANDAVATE: The Home Minister made an irrelevant statement. He has read out a letter which has nothing to do with that.

(Interruptions)*

MR. SPEAKER: I cannot allow you

PROF. K. K. TEWARI (Buxar): I have given a notice of privilege against Mr. Pilooy Mody...

- (1) Statement No. XI—Eighth Session, 1979.
- (2) Statement No. XII—Second Session, 1980
- (3) Statement No. XIX—Third Session, 1980
- (4) Statement No. XII—Fourth Session, 1980
- (5) Statement No. XII—Fifth Session, 1981
- (6) Statement No. VI—Sixth Session, 1981
- (7) Statement No. IV—Seventh Session, 1981.
- (8) Statement No. III—Eighth Session, 1982.

[Placed in Library. See No. LT-4266/82]

REVIEW ON AND ANNUAL REPORT OF HIMACHAL PRADESH AGRO-INDUSTRIES CORPORATION, LTD., SIMLA, ETC.

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Himachal

MR. SPEAKER: It is under my consideration. Not allowed. I am not allowing.

(Interruptions)*

12.07 hrs.

PAPERS LAID ON THE TABLE

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCE PROMISES, ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions of Lok Sabha:—

Sixth Lok Sabha.

Seventh Lok Sabha.

Pradesh Agro-Industries Corporation, Limited, Simla, for the year 1980-81.

(ii) Annual Report of the Himachal Pradesh Agro-Industries Corporation Limited, Simla, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.